

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-66-2020**

Vijay Sarkar ... Applicant

Versus

State of Goa ... Respondent

Shri Abhay Gupta, Advocate for the applicant.

Shri P. Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 1 DECEMBER 2020****P.C. :**

Post the matter on 11.01.2021.

2. Interim relief, granted earlier, to continue.

DAMA SESHADRI NAIDU, J.

NH